

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 317

IA-5497/2022 IA-5533/2022 IA-728/2023 IA-5240/2022

In

IB-3370(ND)/2019

IN THE MATTER OF:

Norvic Shipping North America Inc.

.... APPLICANT/PETITIONER

Vs.

Sharda Ma Enterprises Pvt Ltd.

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 28.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Satish kumar sr. Standing counsel for applicant
in IA- 5533/2022

For the RP : Mr. Vishal Ganda, Adv, Ms.AkankshaMathur, Adv,
Ms. Devina Bhandari, Adv., Ms. Tanya Hasija, Adv.

For the Respondent : K.K.R. Das, Advocate for Respondent in
IA No. 5497/2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 01.06.2023.

Sd/-
(Court Officer)